

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 13th JULY, 2021, 03:00 P.M.

IA No.03/CTB/2020, (TP No. 258/CTB/2019), (CP No.195/KB/2018),
CA No. 32/CB/2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Hindusthan Technologies Pvt. Ltd. & Seemiyetic Refractories Pvt. Ltd.
Under Section	230-232

For Petitioner (s) :

For Respondent (s) :

ORDER

Ld. Authorised representative appears for the Petitioner. List this matter on 28.07.2021.


**Satya Ranjan Prasad
Member (Technical)**


**Rajasekhar V.K.
Member (Judicial)**